

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/723(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	RISHAV COKE PRODUCT PRIVATE LIMITED VS MODERN INDIA CON-CAST LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. Sudarshan Kr Agarwal, Adv.] For erstwhile Liquidator
Mr. Sanjai Gupta, Liquidator in person]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy
(Court Officer)**